Annexure-3

Name of the corporate debtor: Avishkar Innovative Private Limited; Date of commencement of CIRP: 01.01.2025

Version 1- List of stakeholders as on: 15.05.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S.No	Name of creditor	Details of claim received		Details of claim admitted						A	Amount of any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related party?	% of voting share in CoC	Amount of continge nt claim	i inai mav	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
1	Canara Bank	18.01.2025	1,01,49,47,877	75,07,75,158	Financial Debt		0	0	Yes	100	0	26,41,72,719		The claim of Canara Bank in respect of loan & PCFC facilities extended by Canara bank. The principal amount of Rs. 51.97 Crores and partial interest has been admitted as per the documentary records and the remaining interest not admitted.
Total			1,01,49,47,877	75,07,75,158								26,41,72,719		